- 8.1 to 8.5 per cent in 2015-16. The increase in GDP growth can be expected on account of factors like benign oil prices, likely monetary policy easing facilitated by lower inflation and lower inflationary expectations and the cumulative effect of various reforms under taken by the Government including fiscal consolidation and reforms and fillip to agriculture, industry and infrastructure.
- (e) Apart from revising the base year of national accounts from 2004-05 to 2011-12, the Central Statistics Office (CSO) has covered the corporate sector, financial sector and the activities of local bodies and autonomous institutions in the new series of national accounts more comprehensively. The CSO has put in public domain changes in the methodology and other details on the new series. They have also put a compilation of frequently asked questions on new series alongwith replies in the public domain. In addition, CSO also organized a Data Users' Conference on the new series of national accounts in April 2015.

Ban on Future Trading in Agriculture Commodities

995. KUMARI SELJA: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that Government is planning to put ban on Future Trading in Agriculture Commodities that indulge in high price volatility;
 - (b) if so, the details thereof; and
- (c) the details of the commodities which are facing ban on Future Trading, item-wise?

THE MINISTER OF FINANCE (SHRI ARUN JAITLEY): (a) and (b) No, Sir. The Forward Markets Commission (FMC), the regulator of the commodity futures markets under the provisions of the Forward Contracts (Regulation) Act, 1952 keeps a close watch on the price trends of all the commodities traded on the commodity futures exchanges and takes measures such as imposition of special margins, additional margins, increasing initial margin, change in position limits etc., to intervene in the market as required. The FMC has also undertaken a number of initiatives to check excessive speculation that impacts price volatility. These measures include introduction of staggered delivery system, dis-allowing contracts in the lean season, scrutiny of volume to open interest ratio and public disclosure of more trade related information.

(c) At present, no commodity is banned from futures trading.

Permission to Urban Co-operative Banks for ATMs

996. SHRI RAVI PRAKASH VERMA: Will the Minister of FINANCE be pleased to state: